

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A": NEW DELHI
(Through Video Conferencing)**

**BEFORE
SHRI G.S. PANNU, VICE PRESIDENT
AND
SHRI AMIT SHUKLA, JUDICIAL MEMBER**

ITA No. 9278/Del/2019
Asstt. Year : 2016-17

ACIT, Circle – 10(1) Room No. 238-A, 2 nd Floor, C.R. Building, New Delhi – 110 002	Vs.	Gangetic Developers P. Ltd. Phonenix United Mall, Kanpur Road, Lucknow - 226012 PAN AAACH5735Q
(Appellant)		(Respondent)

ITA No. 3689/Del/2019
Asstt. Year: 2015-16

DCIT, Circle-10(1) Room No. 238-A, 2 nd Floor, C.R. Building, New Delhi – 110 002	Vs.	Gangetic Developers P. Ltd. C-11, 3 rd Floor, Panchsheel Enclave, New Delhi – 110 017 PAN AAACH5735Q
(Appellant)		(Respondent)

Assessee by:	None
Department by :	Shri Mahesh Thakur , Sr. DR
Date of Hearing	28.05.2021
Date of pronouncement	28.05.2021

ORDER

PER G.S. PANNU, VP

The above two appeals filed by the Revenue are directed against the order dated 27.09.2019 passed by the Ld. CIT (A)- 4, New Delhi and order dated 30.1.2019 passed by the Ld. CIT(A)- 35, New Delhi relating to assessment years 2016-17 & 2015-16.

2. The Ld. Counsel for the assessee, vide letter dated 19th April, 2021 has requested for withdrawal of the appeal filed by him on the ground that he has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and certificate to this effect in Form No. 3 has already been obtained. In respect of ITA No.9278/Del/19, the Form No. 3 dated 13.2.2021 issued by Pr. CIT, Delhi-4 shows NIL amount payable by the applicant. In respect of ITA No. 3689/Del/19 also as per Form No. 3 dated 11.2.2021 issued by Pr. CIT Delhi-4, the amount payable by applicant is NIL.

3. Learned Sr. DR has no objection for withdrawal of the appeal.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeals and the appeals are dismissed as withdrawn.

5. In the result, the appeals of the Revenue are dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 28th May, 2021.

sd/-

**(AMIT SHUKLA)
JUDICIAL MEMBER**

sd/-

**(G.S. PANNU)
VICE PRESIDENT**

Dated: 28/05/2021

Veena

Copy forwarded to

1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi